

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
SR MARINE FOODS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of the corporate debtor	SR Marine Food Private Limited
2.	Date of incorporation of corporate debtor	25/08/2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U51223TN2010PTC077129
5.	Address of the registered office and principal office (if any) of corporate debtor	No.2A, Door No.AC5, 2nd Floor 2nd Avenue, Anna Nagar, Chennai, Tamilnadu- 600040
6.	Date of closure of Insolvency Resolution Process	9th October,2023 [Liquidation ordered by NCLT on 10th October,2023]
7.	Liquidation commencement date of corporate debtor	10th October,2023[Order received on 13th October,2023]
8.	Name and registration number of the insolvency professional acting as liquidator	Mr.K.J.Vinod, IBBI/IPA-003/IP-N00291/2020-21/13451
9.	Address and e-mail of the liquidator, as registered with the Board	Flat No. 9, 3rd Floor, Block-A, Trident serenity, Nanjundapuram Road, Ramanathpuram, Coimbatore – 641 036. Mail ID kjvinod05@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Flat No. 9, 3rd Floor, Block-A, Trident serenity, Nanjundapuram Road, Ramanathpuram, Coimbatore – 641 036. Mail ID srmfpl.liquidation@gmail.com
11.	Last date for submission of claims	10th November,2023

Notice is hereby given that the National Company Law Tribunal Chennai Bench has ordered the commencement of liquidation of the **SR Marine Foods Private Limited** on **10th October 2023**.

Note:

Applicable forms can be downloaded from the following portal: www.ibbi.gov.in → Quick Links → Downloads → Forms under IBBI (Liquidation Process) Regulations, 2017.

The stakeholders of **SR Marine Foods Private Limited** are hereby called upon to submit their claims with proof on or before **10th November,2023**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]

K.J.Vinod
Liquidator of M/s. SR Marine Foods Private Limited
AFA No. AA3/13451/02/230224/300874 Valid up to 23/02/2024

Date : 15th October,2023
Place : Coimbatore

:



Government of Tamil Nadu
MANNARGUDI MUNICIPALITY
SFC Incentive Fund 2023-24
TENDER NOTICE - (TWO COVER SYSTEM)

Roc. No.3767/2021/E1



Dated: 12.10.2023

Invites form the tenders for the following work through e-tendering

Sl. No.	Name of work	Bid Amount (Rs. in Lakhs)	EMD (Nationalised Bank DD only) Rs.
1.	Construction of shops, toilet and two wheeler parking in north side in bus stand	980.00	9,80,000
2.	Construction of shops, toilet and four wheeler parking in west side in bus stand	990.00	9,90,000

1. Due date of submission of Bids : On or before 3.00 p.m on 31.10.2023
2. i. Bid document available : 31.10.2023 upto 3.00 p.m. <https://tenders.gov.in> (at free of cost)
ii. Pre-bid meeting date and place : 25.10.2023 at 3.00 p.m. in Office of Mannargudi Municipality
3. Due date, time and place for the submission of bids : 31.10.2023 up to 3.00 p.m. in the Office of Mannargudi Municipality. In the event of specified date for submission of bids is declared as a holiday, bids will be received and opened on the next working day at the same time and venue.
4. Details of the evidence to deal with the tender form : The original bank draft and original certified documents required to be downloaded and uploaded free of charge on the website to the Office of Mannargudi Municipality before 31.10.2023, 3.00 p.m.
Commissioner
Mannargudi Municipality
DIPR/5611/Tender/2023



SYNISE ONLINE AUCTION 18th October 2023
Scrap Material for the BOSCH LTD. ADUGODI PLANT



BOSCH

Materials Description: D/S Dismantled & Buy Back Activity for NAB 201 Bulding Kordex M/C 3 Nos. (For KSPCB Certificate Holders only)

INSPECTION ON 16/10/2023 | SUBMISSION ON 17/10/2023

NOTE FOR DETAILS CONTACT- NAVEEN.GH : 9880171503

Synise Technologies Ltd | Visit us on- www.synise.com



The Kerala Minerals & Metals Ltd
(A Govt. of Kerala Undertaking) Sankaramangalam, Kollam-691583
Phone : +91-476-2631215 to 217; E-mail : info@kmml.com, info@kmml.com



E-TENDER NOTICE

For more details, please visit E-Tendering Portal <https://etenders.kerala.gov.in> or www.kmml.com

No.	E-Tender ID	Items
1.	2023 KMML 60898	For the supply of Plate Inconel 600-3mm thick -310 kg
2.	2023 KMML 61138	For fabrication & supply of Water Cooled Condenser E206A
3.	2023 KMML 61338	For the supply of Brick Acid Resistant for Digester
4.	2023 KMML 61337	For supply of 1088 MT of Aluminium Trihydrate
5.	2023 KMML 68106	Overhauling and revamping of the cooling tower coils in our premises of TP Unit at the Titanium Dioxide Pigment Unit

Chavara, 13.10.2023 **Sd/ Managing Director for The Kerala Minerals and Metals Ltd**



AUTOLINE
AUTOLINE INDUSTRIES LIMITED

CIN: L34300PN1996PLC104510

Reg. Office: Survey Nos. 313,314, 320 to 323, Nanekarwadi, Chakan, Tal: Khed, Dist. Pune 410 501 | Tel No. +91-2135 635865/6

Website: www.autolineind.com | Email: investorservices@autolineind.com

NOTICE

NOTICE is hereby given that an Extra-Ordinary General Meeting of Members of Autoline Industries Limited will be held on Tuesday, November 7, 2023 at 2.30 p. m. through Video Conferencing ("VC") / Other Audio Visual Means ("OAVM"), in accordance with General Circular No. 09/2023 dated September 25, 2023, No. 10/2022 dated December 28, 2022 read together with General Circular Nos.20/2020 dated May 5, 2020 and General Circular No. 02/2022 dated May 5, 2022 and the rules made thereunder and other applicable circulars issued by the Ministry of Corporate Affairs (collectively referred to as "MCA Circulars") and circulars issued by the Securities and Exchange Board of India (SEBI) (together referred to as "Circulars") to transact the business as set out in the Notice of the Meeting (Notice).

The Notice of Extra- Ordinary General Meeting ("EOGM") of Members of Autoline Industries Limited will be sent electronically, in due course, to all those members, whose email addresses are registered with the Company or Registrar and Share Transfer Agents or their respective Depository Participants. The Notice of the "EOGM" will also be available on the website of the Company at www.autolineind.com and on the websites of the Stock Exchanges, i.e. BSE Limited & National Stock Exchange of India Limited at www.bseindia.com and www.nseindia.com respectively, and on the website of NSDL at www.evoting.nsdl.com.

The manner in which the members holding shares in physical form or who have not registered their email addresses with the company can cast their vote through remote e-voting or through the e-voting system during the meeting will be provided in the Notice of the EOGM

Manner of registering/ updating email addresses:

- In case shares are held in physical mode, please provide updated email address along with Folio No., Name of Shareholder, scanned copy of the share certificates (front & back), PAN (self-attested scanned copy of PAN Card, AADHAR (self-attested scanned copy of Aadhar Card) by E-mail to investorservices@autolineind.com
- In case shares are held in demat mode, please provide your updated e-mail id with your depositories. Members may please note that the remote e-voting period will commence on Saturday, November 04, 2023 (9:00 A.M. IST) and ends on Monday, November 06, 2023 (05:00 PM IST). Further details will be provided in the Notice of meeting and members are requested to carefully read the instructions and information as will be set out in the Notice of the Meeting.

By order of the Board
For Autoline Industries Limited
Sd/-
Shivaji Akhade
MD & CEO
DIN-00006755

Place : Pune
Dated : 14th October 2023

PUBLIC NOTICE

Public is hereby notified, that Mrs. Sadvi Suri resigned from, Daffodil General Trading Pvt. Ltd (CIN- U51103KA2009PTC049787) on 14/06/2012 which was Filed with ROC. She is not holding any shares of the company as on date. She is not authorized to represent the company in any capacity. Any one engaging or interacting with her, will be doing so at their own risk and peril. Daffodil General Trading Pvt. Ltd. 117, J.V.V., Bangalore – 560043.

Mr. Raj Kumar Suri, Mob: 96322 23320



L&T Metro Rail
Hyderabad

L&T Metro Rail (Hyderabad) Limited

CORRIGENDUM

In last line of Unaudited Financial results dated 11.10.2023, please read DIN 01683467 instead of DIN 01419304. Inconvenience regretted.

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(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKE HOLDERS OF SR MARINE FOODS PRIVATE LIMITED

1. Name of corporate debtor
SR Marine Foods Private Limited

2. Date of incorporation of corporate debtor
25/08/2010

3. Authority under which corporate debtor is incorporated/registered
Registrar of Companies, Chennai

4. Corporate identity number / limited liability identity number of corporate debtor
U51223TN2010PTC077129

5. Address of the registered office and principal office (if any) of corporate debtor
No.2A, Door No.AC5, 2nd Floor 2nd Avenue, Anna Nagar, Chennai,Tamilnadu- 600040

6. Date of closure of insolvency resolution process
9th October,2023
[Liquidation ordered by NCLT on 10th October,2023]

7. Liquidation commencement date of corporate debtor
10th October,2023
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8. Name and registration number of the insolvency professional acting as liquidator
Mr.K.J.Vinod
IBBI/PA-003/IP-N00291/2020-21/13451

9. Address and e-mail of the liquidator, as registered with Board
Flat No. 9, 3rd Floor, Block-A, Trident serenity, Nanjundapuram Road, Ramanathapuram, Coimbatore 641 036. Mail ID kjvinod05@rediffmail.com

10. Address and e-mail to be used for correspondence with the Liquidator
Flat No. 9, 3rd Floor, Block-A, Trident serenity, Nanjundapuram Road, Ramanathapuram, Coimbatore 641 036. Mail ID srmfp.liquidation@gmail.com

11. Last date for submission of claims
10th November,2023

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Date :15th October,2023
Place :Coimbatore

K.J.Vinod
Liquidator of M/s. SR Marine Foods Private Limited
AFA No. AA3/13451/02/230224/300874 Valid up to 23/02/2024



ICICI Home Finance

Corporate Office: ICICI Home Finance Company Limited ICICI HFC Tower, Andheri - Kurla Road, Andheri (East), Mumbai - 400059, India
Branch Office: Lion Arcade, 1A, 1st floor, Madurai Road, West Street, Sindupondarai, Tirunelveli- 627001
[See proviso to rule 8(6)]

Notice for sale of immovable assets
[See proviso to rule 8(6)]

E-Auction Sale Notice for Sale of Immoveable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **Physical Possession** of which has been taken by the Authorized Officer of ICICI Home Finance Company Ltd., will be sold on "As is where is", "As is what is", and "Whatever there is", as per the brief particulars given hereunder:

Sr. No.	Name of Borrower(s)/ Co Borrowers/ Guarantors/ Legal Heirs. Loan Account No.	Details of the Secured asset(s) with known encumbrances, if any	Amount Outstanding	Reserve Price Earnest Money Deposit	Date and Time of Property Inspection	Date & Time of Auction
(A)	(B)	(C)	(D)	(E)	(F)	(G)
1.	Selva Muthukrishnan B (Borrower) Jeyasankari K (Co-Borrower) Loan Account No. NHTVI00000848520	Melapalayam Ward No.26 Anaiyarkulam Kulavanigarapuram Village Palayamkottai Taluk Thirunelveli Achanpudur S No 10591A TS No.20 Block No.28 Achanpudur Tamil Nadu 627801	Rs. 17,26,905/- October 07, 2023	Rs. 9,26,856/- Rs. 92,690/-	October 16, 2023 11:00 AM- 02:00 PM	October 31, 2023 03:00 PM

The online auction will be conducted on website (**URL Link- <https://BestAuctionDeal.com>**) of our auction agency **GlobeTech**. The Mortgagors/ notice are given a last chance to pay the total dues with further interest till **October 30, 2023 before 05:00 PM** else these secured assets will be sold as per above schedule.
The Prospective Bidder(s) must submit the Earnest Money Deposit (EMD) RTGS/ Demand Draft (DD) (Refer Column E) at **ICICI Home Finance Company Limited, Lion Arcade, 1A, 1st floor, Madurai Road, West Street, Sindupondarai, Tirunelveli- 627001** on or before **October 30, 2023 before 04:00 PM**. The Prospective Bidder(s) must also submit signed copy of Registration Form & Bid Terms and Conditions form at **ICICI Home Finance Company Limited, Lion Arcade, 1A, 1st floor, Madurai Road, West Street, Sindupondarai, Tirunelveli- 627001** on or before **October 30, 2023 before 05:00 PM**. Earnest Money Deposit Demand Draft (DD) should be from a Nationalized/Scheduled Bank in favor of "**ICICI Home Finance Company Ltd.- Auction**" payable at **Tirunelveli**.
For any further clarifications with regards to inspection, terms and conditions of the auction or submission of tenders, kindly contact **ICICI Home Finance Company Limited on 7021072869** or our **Sales & Marketing Partner NexXen Solutions Private Limited**.
The Authorized Officer reserves the right to reject any or all the bids without furnishing any further reasons.
For detailed terms and conditions of the sale, please visit **<https://www.icicifhc.com/>**
Date : October 15, 2023
Place : Thirunelveli

Authorized Officer
ICICI Home Finance Company Limited



TEXMACO INFRASTRUCTURE & HOLDINGS LIMITED



CIN : L70101WB1939PLC009800

Regd. Office : Belgharia, Kolkata -700 056

Phone : +91-33-2569 1500, Fax : +91-33-2541 2448, Website : www.texinfra.in

EXTRACT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2023

Sr. No.	PARTICULARS	STANDALONE						CONSOLIDATED					
		Quarter ended			Half Year ended			Quarter ended			Half Year ended		
		30-Sep-2023	30-Jun-2023	30-Sep-2022	30-Sep-2023	30-Sep-2022	31-Mar-2023	30-Sep-2023	30-Jun-2023	30-Sep-2022	30-Sep-2023	30-Sep-2022	31-Mar-2023
		(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Audited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Audited)
1	Total Income from Operations	732.60	380.57	665.15	1,113.17	1,047.50	1,968.17	897.41	535.26	799.68	1,432.67	1,306.87	2,535.93
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	251.66	10.21	239.32	261.87	243.02	332.08	246.73	6.37	232.41	253.10	229.60	278.75
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	251.66	10.21	239.32	261.87	243.02	332.08	246.73	6.37	232.41	253.10	229.60	278.75
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	215.32	42.61	259.67	257.93	295.80	359.40	207.02	34.30	256.26	241.32	292.76	308.33
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	31,562.92	25,979.37	9,054.87	57,542.29	7,993.14	(2,906.55)	31,558.36	25,971.06	9,051.47	57,529.42	7,990.11	(2,950.17)
6	Equity Share Capital	1,274.28	1,274.28	1,274.28	1,274.28	1,274.28	1,274.28	1,274.28	1,274.28	1,274.28	1,274.28	1,274.28	1,274.28
7	Reserves (excluding Revaluation Reserve as shown in the Balance Sheet of previous year)						62,901.92						62,342.59
8	Earnings Per Share (of Re. 1/- each) (for continuing and discontinued operations) -												
	Basic	0.17	0.03	0.20	0.20	0.23	0.28	0.16	0.03	0.20	0.19	0.23	0.24
	Diluted	0.17	0.03	0.20	0.20	0.23	0.28	0.16	0.03	0.20	0.19	0.23	0.24

Note :
The above is an extract of the detailed format of the Unaudited Financial Results filed with the Stock Exchange(s) under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The said Results have been reviewed by the Audit Committee and approved by the Board of Directors at their Meeting held on 14th October, 2023. The full format of the Quarterly/Half Yearly ended Financial Results are available on the websites of the Stock Exchange(s) where the shares of the Company are listed and the listed entity (**www.texinfra.in**).

Place : Kolkata
Dated : 14th October, 2023

Sd/-
A. K. Vijay
Director
DIN : 01103278

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I arrive at a conclusion
not an assumption.

Inform your opinion with
detailed analysis.

The Indian Express.
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